

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 106(ND)2009
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2017**

NAME OF THE COMPANY: M/s. Data Infosys Ltd..

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present: Mr. Ramesh Singh, Mr. R.K.Gupta, Ms. Swaralipi Deb Roy and Mr. Rohit Kumar, Advocates for Petitioner.

Mr. N.M.Sharma, Mr. Vivek Malik and Mr. Mukul Thakur, Advocates for Respondent

ORDER

At request of the Respondent, list the matter on 22.02.2017

5d/-
(Ina Malhotra)
Member Judicial